

Publication Notice

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

J-9

(Appellate Civil Jurisdiction)

FAO No. 6784 of 2018

Union India Assurance Co. Ltd.

..... Appellants

V/s

Babar Khan & ors.

..... Respondents

- 1) Babar Khan s/o Shamshad, R/o House no. 1187, Baba Nagar, Near Sector-19, Faridabad, Tehsil and Distt. Faridabad.**

Whereas it has been proved to the satisfaction of this Court that the above named respondent cannot be served in an ordinary manner so notice is hereby issued Under Orders 5 Rule 20 of CPC against him to appear in this Court on **25.11.2019** (Actual), personally or through Advocate failing, which the matter will be heard and decided in his absence.

Given under my hand and the seal of this court on 15/11/19.

SUPERINTENDENT CIVIL REVISION BRANCH

Scanning Clerk →